

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 162
(To be answered on the 2nd February 2023)**

AIRPORTS IN TELANGANA

**162. SHRIMATI KAVITHA MALOTHU
SHRI VENKATESH NETHA BORLAKUNTA
DR. G. RANJITH REDDY**

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Chief Minister of Telangana has requested for sanction of six airports in Telangana;
(b) if so, the details thereof and action taken by the Union Government in this regard so far;
(c) whether the Airports Authority of India (AAI) has conducted obstacle limitation surface survey, soil testing , etc., at the above airports and if so, the details thereof;
(d) whether the AAI has submitted its report;
(e) if so, the findings of AAI; and
(f) the time by which the Union Government proposes to grant/approve all statutory clearances and start work on these projects?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(GEN. (DR) V. K. SINGH (RETD))

(a) to (d): The Government of Telangana has proposed to take up development of three Greenfield Airports at (i) Jakaranpally, Nizamabad District (ii) Palvancha, Bhadadri Kothagudem District, (iii) Devarakadra, Mahabubnagar District and three Brownfield Airports at (iv) Mamnoor, Warangal District (v) Basanth Nagar, Peddapally District & (vi) Adilabad in Adilabad District and has appointed Airports Authority of India (AAI) for conducting Techno-Economic Feasibility Studies (TEFS) for these six (6) airports. AAI has submitted the TEFS report for all the above six airports to the State Government. Obstacle Limitation Surfaces (OLS) Survey, Soil testing, etc. at all the above sites were conducted and reports were submitted by AAI to the State Government on 06.07.2021.

(e): As per the study, only 03 locations i.e. Warangal (Brownfield), Adilabad (Brownfield) and Jakranpally (Greenfield) are technically feasible. AAI has requested Government of Telangana to develop and commission the feasible sites of 03 airports for private operations of small aircrafts to avoid immediate requirement of land acquisition. Accordingly, Master Plans for Warangal,

Adilabad and Jakranpally (which were earlier prepared for operations of ATR-72 in Phase-I and AB-320 in Phase-2) were re-worked and toned down for development of these 03 airports for Aerodrome Reference Code-2B to cater for private operation of general aviation aircrafts.

(f): AAI has advised Government of Telangana to carry out fresh OLS survey (for identification of actual physical obstacles as on date) upon taking up of actual development of these 03 airports for which approvals are required to be obtained from Ministry of Civil Aviation and other Regulatory/ Statutory Authorities. The timeline for completion of airport project depends upon many factors such as land acquisition, availability of mandatory clearances, financial closure by the project proponent i.e. the State Government of Telangana.
